

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU**

**DAILY CAUSE LIST DATED 09.03.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App. (AT) (CH) No. 08 of 2021	Oyster Medisafe Private Limited Vs Sridhar Vasireddy & 2 others	NPS Chawla V. Venkadasalam	D.V.K.Phanindra

## **For Admission (After Notice)**

<b>2.</b>	Comp App. (AT) (CH) No. 04 of 2021	Kerala Chamber of Commerce and Industry Vs. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Gharak Padmanabh Sethunath	
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**By the order of Hon'ble Member (J)**

**-sd/-**

**(Chennai Bench)**